

### NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 3.1.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.223/252/HDB/2017
NAME OF THE COMPANY	Rainbow Advanced Composites Private Limited
NAME OF THE PETITIONER(S)	Rainbow Advanced Composites Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

### Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R And Mubbers	Advocke	9885314234	p. gulfin

#### Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## ORDER

Heard Mr. P. Anil Mukherji, learned counsel for the Petitioner. RoC report is received. Post the case for final hearing on 09.02.2018.

MEMBER(Tech)

MEMBER (Judl)